

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(JOINT REGISTRAR JUDICIAL/PROTOCOL)**

NOTIFICATION

No. 1949

Dated: 04-11-2016

It is notified for the information of all concerned that:

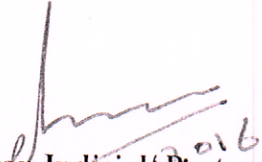
1. The interview of the candidates for the post of Gateman-cum-Chowkidar and Gardener, advertised vide Notification No. 586 dated 21-09-2016 shall be conducted w.e.f. 21st of November, 2016 to 24th of November, 2016 at High Court Complex Janipur, Jammu at 10:00 A.M. as per following schedule.

S. No.	S. No. of Candidate	Date of Interview
1.	S. No. 01 to 140	21-11-2016
2.	S. No. 141 to 280	22-11-2016
3.	S. No. 281 to 320	23-11-2016
4.	S. No. 321 to 533	24-11-2016

2. No individual interview call letter shall be issued to any candidate and the Candidate(s) shall have to appear before the interview committee on the schedule date and time. Failure of a candidate to appear for the interview on the given date and time shall forfeit his/her right of consideration.
3. In case any deficiency with reference to eligibility etc. is found at the time of interview, the candidate concerned shall not be allowed to appear in the interview, and if any deficiency is found subsequently, the candidate concerned shall not be considered for selection and he/she shall be treated as disqualified.
4. The candidates shall have to produce all original certificates/testimonials before the selection committee at the time of interview. A candidate who fails to produce such certificates/testimonials may forfeit his/her candidature.
5. Any candidate found guilty of impersonation or submits fabricated/tampered documents/testimonials or makes false/incorrect statement or suppresses material information shall under himself/herself liable for criminal prosecution under law apart from forfeiture of his candidature.
6. No TA/DA shall be paid for participation in the interview.

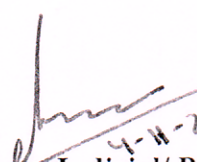
Note: a) The candidates have been included in the interview list provisionally and only such candidates shall be allowed to appear in the interview who fulfill all the notified eligibility requirements.

b) Mobile phones shall not be allowed in the office premises.


Joint Registrar Judicial/ Protocol
High Court J&K
Jammu

Copy to the:

1. Worthy Registrar General, High Court of J&K.
2. Worthy Principal Secretary to Hon'ble The Chief Justice.
3. Worthy Registrar Vigilance, High Court of J&K.
4. Worthy Registrar Judicial, High Court of J&K, Jammu.
..... for information.
5. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir for information of His Lordship.
6. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar for information of His Lordship.
7. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal for information of His Lordship.
8. Director Information, Jammu/Kashmir with the request to publish the above Notification in the Daily Newspaper having a wide circulation throughout the state.
9. Director, Doordarshan Jammu for broadcast of the above Notification in News & Employment Bulletin.
10. Director, Radio Kashmir Jammu for broadcast of the above Notification in News & Employment Bulletin.
11. Incharge NIC for uploading in High Court Website.


4-11-2016
**Joint Registrar Judicial/ Protocol
High Court J&K
Jammu**